

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 11th September, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 315/2014 (CZ)	Ram Swaroop Chaturvedi Vs. Chairman, MP SEIAA & Ors.	Mr. Shivendu Joshi Adv. Mr. Dharamveer Sharma Adv.	
FOR HEARING				
2.	Original Application No. 161/2014	Sharad Singh Kumre Vs. Maulana Azad National Institute of Technology, Manit Campus, Bhopal	Mr. R.K. Sengar , Adv. for Petitioner Mr. Harivallabh Sharma Adv. Mr. Vivek Choudhary, Adv. For R-4 Mr. Vishal Bhardwaj, for R-1 Mr. Sachin K. Verma, for R-2	
ON DEFAULT				
3.	Original Application No. 14/2014	Ram Saroj Kushwaha Vs. State of M.P.& 6 Ors.	Mr. Sanjeev Kumar Singh Adv.	Non compliance of Hon'ble Bench order dtd. 4.08.2014
4.	Original Application No. 45/2014	Gorelal Tamrakar Vs. State of MP & 6 Ors.	Mr. Sanjay K. Agrawal	Non compliance of Hon'ble Bench order dtd. 4.08.2014
5.	Original Application No. 54/2014 (WP 1953/2012)(THC)	M/S Bahubali Stone Crusher. Vs. State of Rajasthan	Mr. Virendra Lodha ,Sr. Adv.	
6.	Original Application No. 55/2014 (WP 20966/2012) (THC)	M/S Shiv Ganga Associates. Vs. Rajasthan PCB	Mr. Virendra Lodha ,Sr. Adv.	